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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/186/ (IB)/2017
NAME OF THE PETITIONER(S) : FGL INTERNATIONAL S.P.A
NAME OF THE RESPONDENT(S) : NORTHERN TANCHEM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B. R. SHANKARALINGAM.

Shankaralingam

Counsel for Petitioner

ORDER

Counsels representing both the parties present. Counsel for respondent submitted that he has not received copy of the petition along with other documents. Counsel for petitioner is directed to supply all the papers to respondent. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of IBC 2016. Put up on 06.07.2017 at 02.30 P.M.

[Signature]
(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

[Signature]
(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))